## LOK SABHA UNSTARRED QUESTION NO.4763 FOR ANSWER ON 23/03/2020

## ANOMALIES IN AWARDING CONTRACTS BY SAIL

4763. SHRI SUSHIL KUMAR SINGH:

Will the Minister of STEEL be pleased to state:

(a) whether the office of Chief Vigilance Officer of Steel Authority of India Limited (SAIL) is conducting/has conducted any enquiry during the last two years against any official of SAIL for anomalies in awarding the contracts for the procurement of coking coal;

(b) if so, the monetary value of the said contracts;

(c) the current status of the enquiry;

(d) whether there has also been an audit observation during the last five years on the issues of quality of imported coal and escalated cost thereof; and

(e) if so, the details thereof?

## ANSWER

THE MINISTER OF STEEL

(SHRI DHARMENDRA PRADHAN)

(a) Yes, Sir. Four complaints have been investigated during the last two years in relation to import of Coking Coal by Chief Vigilance Officer, Steel Authority of India Limited (SAIL) having allegations against SAIL officials.

(b)&(c): As informed by SAIL, none of the allegations for anomalies in awarding the contracts against any official of SAIL have been substantiated so monetary value of said contracts does not arise.

(d)&(e): Yes, Sir. PDCA Ranchi had made certain Audit observations related to Quality issues in its Thematic Study Para on Import of Coal by SAIL which was issued to SAIL management on 13.12.2016. Subsequently the matter was included in its Audit Report No. 11 of 2018 (as Audit Para No 12.1) on the issue of "Import, Shipping and Transportation of Coal".

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